

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-507**  
IB-717/ND/2022  
RA/163/2023

**IN THE MATTER OF:**

Krishiv Poly Products LLP

**.....Applicant**

**Vs.**

Blue Water Expotrade India Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 23.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Nikita Jain, Adv.

For the Respondent : Mr. Nikhil Verma, Ms. Mahak Agarwal, Mr. Ansh Gupta, Ms. Ananya Marwaha, Mr. Shankar Kumar Sen, Mr. Pranav, Mr. Raghav Marwaha, Advs.

**ORDER**

**RA/163/2023:-**

Proxy counsel on behalf of the Applicant is present and submitted that the arguing counsel is not available today and therefore sought adjournment. Ld. Counsel on behalf of non Applicant is present and their reply is also reflected on the e-portal of the Tribunal. On the request of proxy counsel on behalf of the Applicant, list this application on **10.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**